NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER : CP/676/(IB)/2017 **PETITION NUMBER** NAME OF THE PETITIONER(S) : BANK OF INDIA & NABARD : VINKEM LABS LTD NAME OF THE RESPONDENT(S) : 7 RULE 4 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 1. S. SATHIYANARAYANAN Coursel for Retitioners 1. Lathryanderson
2. Mls. Ramalingam Associates Counsel for Respondent &

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file reply by next date of hearing. Put up on 19.12.2017 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)